NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.S.P No. 02/(MAH)/2017

CORAM:

<.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Clariant India Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION

1) Ms. Miral Dedhia, Advocate

1/b Malvi Ranchoddas & co.

(for Petitioner)

M

SIGNATURE

<u>Order</u>

TCSP No. 02/230-232/NCLT/MB/MAH/2017 TCSP No. 03/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 24.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)